

01

Office Notes, Office Memo-
randum, Coram, Appearances,
Tribunal's Order of Directions
and Registrar's Orders

Tribunal's Orders

DB

ST. 835/88 (N)

... for Admission/
... hearing ...
including point of Examination
/Condonation of delay
on 11.11.1989

[Signature]
Dy. Registrar

11.1.1989

Heard Mr. Sudame, advocate, for the
applicant.

- ① The application is admitted.
- ② Issue notice to the respondents
to file their reply on 9.3.89
with a copy to the applicant's
advocate.
- ③ Keep the case before the Registrar
on that day for reply of the
respondents.

Noted
Mohan Sudame
Advocate
1.12.88

Notices are issued
to the All Respondents
on dt 29-1-89
NBD
19-1-89.

Notice dt 19/1/89 served
on R. no. 2 on 23/1/89.

[Signature]
1/2/89.

Notice dt 19/1/89 served
on R. no. 1 on dt nil.

[Signature]
7/2/89.

[Signature]
(M. Y. PRIOLKAR)
M(A)

[Signature]
(M. B. MURJUMDAR)
M (J)

Parawise comments recd.
from the ~~app~~ Respondent
by post on 7/3/89.

[Signature]
7/3.

Notice dt. 19.1.89 is
served on all Resp.

[Signature]
7/3/89